

SLP(C) 14357-58/15

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ITEM NO.40

COURT NO.2

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.14357-14358/2015

(Arising out of impugned final judgment and order dated 23/12/2014

in APO No. 218/2014 23/12/2014 in APO No. 256/2014 passed by the

High Court of Calcutta)

DINESH CHANDER MAJI AND ORS. ETC.

Petitioner(s)

VERSUS

BISWAJIT MAJI AND ORS.

Respondent(s)

(With interim relief and office report)

WITH S.L.P.(C) No.14591/2015

(With appln.(s) for deletion of the name of respondent and Interim

Relief and office report)

S.L.P.(C) No.29732/2015

(With office report)

Date : 28/04/2017 These petitions were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE DIPAK MISRA

HON&#39;BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s) Mr. Nagendra Rai, Sr. Adv.

Mr. Shantanu Sagar, AOR

Mr. Neeraj Shekhar, AOR

Mr. Anupam Lal Das, AOR

Mr. Anirudh Singh, Adv.

Mr. Krishanu Barua, Adv.

For Respondent(s)

Mr. Anupam Lal Das, AOR

Ms. Tatini Basu, AOR

Mr. P.S. Patwalia, ASG

Mr. Tushar Bakshi, Adv.

Mr. R.S. Jena, Adv.

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Ms. Vimla Sinha, Adv.

Mr. Mukesh Kumar Maroria, AOR

Mr. Mohammad Mannan, Adv.

Ms. Nidhi, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 2 nd

May, 2017.

(Chetan Kumar)

Court Master (H.S. Parasher)

Court Master